

C. A. T. Bench, JAIPUR

Date of Order	Orders
5.7.93 TPSharma 7/7/93	Mr. S. K. Vyas - Counsel for petitioner. The application for joint petition can not be accepted in the matter of reversion of separate individuals. The name of Ganesh Narayan Meena may be deleted as prayed by the learned Counsel for the applicant from the list of applicants. O.A. No. 362/93 will be heard as Jagdish Prasad Sharma vs UOI. The M.P. stands dismissed. Mr. Meena can file separate petition. (O. P. Sharma) Administrative Member (D.L. Chhata) Vice-Ch. man